

**Central Administrative Tribunal
Principal Bench**

OA No.218/2017

New Delhi, this the 31st day of January, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Rahul Kumar (Aged about 28 years) Group 'C',
Civil Engg. (Track-Men),
S/o Shri Rishi Pal,
R/o Village-Shahajuddi,
P.O. Shoro, P.S. Shahapur,
Distt. Muzaffar Nagar, U.P.

Presently R/o B-35, Ground Floor,
Suraj Park, Near Sector-18, Rohini, Delhi.

...Applicant

(By Advocate : Shri P.K. Arya and Shri Sanjeev Kumar

Versus

1. Union of India, Through the Chairman,
Northern Railways, Railway Bhawan,
New Delhi.
2. Asstt. Personal Officer (RRC),
Railway Recruitment Cell,
Lajpat Nagar-I, New Delhi-24.

...Respondents

ORDER (ORAL)

By Shri Raj Vir Sharma, M(J):

After arguing for sometime, learned counsel for the applicants
seeks to withdraw this OA with liberty to file an appropriate one.
Accordingly, the OA is dismissed as withdrawn with the
aforementioned liberty. No costs.

**(K.N. Shrivastava)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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